

and value of import of raw wool as under:—

Year	(Qty. Kg./Lakhs) (Val. Rs./lakhs)	
	quantity	Value
1969-70	184	1,648
1970-71	190	1,509
1971-72 (Upto Jan., 72)	140	995

(b) The total effective wool combing capacity in the country is 39 million lbs. Due to a progressive spurt in the exports of woollen knitweaves over the last few years, this capacity became insufficient. A decision was taken in 1969 to increase the combing capacity. On the recommendations of an inter-ministerial Sub-Committee, Licensing Committee sanctioned additional combing capacity of the order of 22 million lbs. Out of this, 6 million lbs. wool combing licences have been sanctioned to the following parties in Punjab. No combing licence has been granted to Haryana.

1. M/s. Oswal Wollen Mills, Ludhiana 2.5 m. lbs.
2. M/s. Anil Wool Combers, Ludhiana 1.0 m. lbs.
3. M/s. Modella Wollen Mills, Chandigarh 1.0 m. lbs.
4. M/s. M.H. Combers, Amritsar 0.8 m. lbs.
5. M/s. Asian Combers, Ludhiana 0.7 m. lbs.

(c) No, Sir.

(d) Yes, Sir. Such unauthorised powerlooms were regularised in 1960 and 1966 under schemes covered by Press Notes.

(e) Does not arise.

**Misuse of Import Licence by M/s. Security Printers of India**

3113. SHRI JYOTIRMOY BOSU: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it has been alleged that M/s. Security Printers of India Private Limited, Kanpur, a subsidiary of the

Metal Box Company of India Limited has misutilized import licences valued at about Rs. 15 lakhs, granted to it;

(b) if so, whether Government had investigated the allegation against this company;

(c) if so, through which machinery this investigation was conducted;

(d) what are the findings; and

(e) if no investigation has been held so far, whether Government propose to order an immediate and thorough probe?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Allegations about misutilization of import licences for a total value of Rs. 7.75 lakhs have been received against M/s. Security Printers of India Ltd., Kanpur.

(b) Necessary enquiry is being made.

(c) At present enquiries are being conducted through the Director of Industries, U.P.

(d) Findings are still awaited.

(e) Does not arise.

**Re-Opening of Martin Light Railway**

3114. SHRI JOTIRMOY BOSU: SHRI SAMAR GUHA:

Will the Minister of RAILWAYS be pleased to state the exact position with regard to the issue of re-opening of Martin Light Railway in West Bengal closed down over a year ago?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): It has been agreed in principle that the Light Railways in West Bengal will be re-opened. A decision as to how and when the railway lines will be re-opened will be taken by the Ministry of Railways jointly with the Government of West Bengal.

**Visit of Indian Railway Team Abroad**

3115. SHRI SHRIKISHAN MODY: SHRI K. LAKKAPPA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether seven-member team of the Indian Railways had gone on a seven-week tour recently to some foreign countries; and